

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:1255
ANSWERED ON:18.07.2014
PERFORMANCE OF SPECIAL ECONOMIC ZONES
Shanavas Shri M. I.

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Government is analyzing the functioning and performance of Special Economic Zones (SEZs) in the country and constituted any empowered committee in this regard;
- (b) if so, the details thereof;
- (c) whether the committee has since submitted its report and if so, the recommendations made by it and the follow-up action taken by the Government thereon;
- (d) if not, the time by which the committee is likely to submit its report; and
- (e) the corrective measures taken/ proposed to be taken by the Government to boost performance of SEZs?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (INDEPENDENT CHARGE) (SMT. NIRMALA SITHARAMAN)

(a) to (e): The Government has not constituted any Empowered Committee for analyzing the functioning and performance of Special Economic Zones (SEZs) in the Country.

The functioning of SEZs is regulated as per the provisions of SEZ Act, 2005 and Rules framed thereunder. In addition to Seven Central Government Special Economic Zones (SEZs) and 11 State/Private Sector SEZs set-up prior to the enactment of the SEZ Act, 2005, formal approval has been accorded to 565 proposals out of which 388 SEZs have been notified. Presently, a total of 185 SEZs are exporting. The exports from SEZs, employment generated and investment made in SEZs during the last three years are as under:

Financial Year(s)	Exports (Rs. Crore)	Employment (Rs. Crore)	Investment
2011-2012	3,64,478	8,44,916	2,01,875
2012-2013	4,76,159	10,74,904	2,36,717
2013-2014	4,94,077	12,83,309	2,96,663

calculated on cumulative basis.

Review of functioning of SEZs is an on-going process and on the basis of inputs/suggestions received from stakeholders on the policy and operational framework of the SEZ Scheme, Government periodically takes necessary measures so as to facilitate speedy and effective implementation of SEZ Scheme.